

**Category II.****Drugs need to Control Diabetes**

4909. SHRI RAJ KUMAR RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether diabetes is one of the causes which leads to blindness;

(b) whether blindness is included in the National Health programmes;

(c) if so, whether Government have identified drugs needed for control of diabetes under price control; and

(d) if so, the names of those drugs and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). Yes, Sir.

(c) and (d). The drugs generally used for treatment of diabetes are Insulin injection, Glibenclamide, Telbutamide Chlorpropamide, Phenformin, Glibizide.

After review of the National Health Programme identified for the purpose of price control for Drug Price Control Order 1987, diabetes was not conversed in the final list. However, insulin and Glibenclamide are covered under the Drug Price Control Order 1987, under category II.

**Irregularities in Saraswati Kunj Co-operative Group Housing Society**

4910. SHRI RAJ KUMAR RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Registrar of Co-operative Societies appointed an administrator for

the Saraswati Kunj Co-operative Group Housing Society Limited, Delhi;

(b) whether the decision taken at the General Body Meeting held on 22 January, 1989 regarding preparation of a list of eligible members for allotment of flats has been implemented; and

(c) if not, the steps Government propose to take to remove the irregularities and to hand over possession of the flats which are ready to avoid unnecessary heavy expenditure on rented accommodation by the members?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) A tentative list of eligible members at Patparganj site has been submitted by the Administrator of the Society to the Office of Registrar Cooperative Societies, Delhi which is being scrutinized for sending the names of members of DDA for draw of lots.

**Assistance to Swan Mills, Bombay**

4911. DR. DATTA SAMANT: Will the Minister of TEXTILES be pleased to state:

(a) whether the Swan Mills, Bombay has re-opened from the 12 March, 1989;

(b) if so, the details of the assistance and concessions given by Government to the mills;

(c) the reasons for the closure of these textile mills; and

(d) whether Government propose to assist the other closed textile mills in Bombay?